

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 1758
ANSWERED ON 11TH FEBRUARY, 2021**

AMENDMENT IN TENDER RULES

†1758. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is fact the Government is considering to amend/change tender rules to accelerate the pace of construction of National Highways in the country; and

(b) if so, the details thereof along with the action taken by the Government in this regard so far?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Ministry has reduced the bidder eligibility criteria related to financial as well as technical capacity. Further, in order to reduce the financial burden of bidder, provision has also been made to replace bid security with security declaration, deletion of additional performance security as well as reduction of performance security to 3% of the value of contract.
